

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 227 of 2014

Dated :14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

M/s Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Versus

M/s Raj West Power Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Ms. Meghana Aggarwal
Mr. Bipin Gupta
Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Sahegal for R.1**

ORDER

The learned counsel for the Appellant seeks some time for filing the Rejoinder. Accordingly, she is directed to file the same on or before 12.12.2014 after serving copy on the other side.

Post the matter on **18.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr